## GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:315 ANSWERED ON:25.02.2015 ASSETS OF INDIAN EMBASSIES ABROAD Mahajan Smt. Poonam ;Thomas Prof. Kuruppassery Varkey;Tripathi Shri Sharad

## Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of the immovable properties of Indian Embassies and Counsels situated abroad, country-wise;

(b) whether the Government has taken steps for the proper maintenance/management of these assets and if so, the details thereof;

(c) the number of Indian Missions functioning out of rented properties, country-wise;

(d) whether there is any proposal to construct own buildings/acquire assets for Indian Embassies abroad and if so, the details thereof, country-wise;

(e) whether delays in construction activities have come to the notice of the Government and if so, the details and reasons therefor; and

(f) the action plan formulated for timely commencement of construction activities?

## Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (GEN. (DR) V. K. SINGH (RETD))

(a) Details of the Government of India owned property at our Missions abroad are placed below at Annexure I.

(b) Yes. These assets are being maintained/managed by the respective Missions and the Ministry.

(c) 97 Indian Missions/Posts are functioning out of rented properties. Country-wise list is placed at Annexure II.

(d) Yes. It is the constant endevour of the Government of India to acquire built-up properties/construct own buildings in order to reduce rental outgo. Government has formulated two five-year action-plans for the period 2014-2019 to construct own buildings/ acquire assets for Indian Embassies Missions/Posts abroad. Country wise lists are placed at Annexure III & V.

(e) It is the endeavour of the Government of India that the construction projects are completed on time. However, there have been cases of delay in some projects which has been pointed out by CAG in its Report of 2014. These are now being addressed and the projects have been prioritized for early completion.

(f) Government has taken concrete steps to escalate construction activities in the projects. Templates for Expressions of Interest, Requests for Proposals, General Conditions of Contract and Specific Conditions of contract have been standardized. The projects are monitored regularly both by Mission based monitoring committees and monitoring teams from the Ministry. Regular reporting is called forth from the concerned Mission and Consultant Management firms on construction projects.